

(b) if so, what steps Government have taken to safeguard the interest of the small beer manufacturers?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). So far as the Government is aware, there are no units in the small scale sector engaged in the manufacture of beer in these States. As such, the question of safeguarding the interests of small scale manufacturers does not arise.

†Legislation for stopping the revival of the custom of 'Sati'

2702A. SHRI SHIVA CHANDRA JHA: will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are contemplating to enact any specific law for stopping the revival of the custom of 'Sati' in the country;

(b) if so, what are the details thereof; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). The existing provision in the law are quite adequate and there is no need for any special enactment in this regard.

‡Demand for inclusion of certain Languages/Dialects in the Eighth Schedule of the Constitution

2702-B. SHRI SYED SHAHA-BUDDIN: will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the languages or dialects whose inclusion in the list of

†Previously Unstarred Question No. 2242, transferred from the 15th December, 1980.

‡Previously Unstarred Question No. 2476 transferred from the 17th December, 1980.

national languages under Eighth Schedule of the Constitution has been demanded;

(b) the Government's stand thereon and the reasons therefor;

(c) what are the names of the new languages/dialects which have been recognised by the Sahitya Akademi; and

(d) the estimated number of people speaking each of those languages as their mother tongue?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) According to available information, demands have been received from time to time, for inclusion of various minority languages such as Nepali, Manipuri, Konkani, Dogri, Himmachali, Rajasthani, Bhojpuri, Santhali, Maithili, Achika etc. in the Eighth Schedule to the Constitution.

(b) The Government's endeavour is to encourage the development of cultural and literary heritage of all languages irrespective of their inclusion in the Eight Schedule.

(c) The Sahitya Akademi have informed that the Akademi has not recognised any new language/dialect during the two years.

(d) Information is being collected and will be laid on the Table of the House.

\$ Intrusions by Pakistan into Indian Territory

2702-C. SHRI SHIVA CHANDRA JHA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Pakistan has made intrusions into the Indian Territory several times during

\$ Previously Unstarred Question No. 2742 transferred from the 19th December, 1980.

the past one year in violation of the Simla Agreement;

(b) if so, the details thereof; and

(c) the protest, if any, made by the Government of India against such violations?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) to (c). Upto 30th November, 1980, there have been 7 minor Cases of intrusions by the Pakistan Armed Forces Personnel into Indian Territory in J and K. These intrusions were vacated on the day of their taking place. These being insignificant intrusions, no further action was considered necessary.

†Plan Allocation for improving status of Women

2702-D. SHRIMATI HAMIDA HABIBULLAH:

SHRIMATI RATAN KUMARI:

SHRI GURUDEV GUPTA::

Will the Minister of PLANNING be pleased to state:

(a) whether Government have made separate allocation in the Sixth Plan for schemes for improving the status of women by accelerating their participation in India's development process; and

(b) if so, what are the details in this regard?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) Various schemes

†Previously Unstarred Question No. 2534, transferred from the 17th December, 1980.

for improving the status of women are being considered as part of the sectoral programmes for enhancing participation of women in the process of development. The Sixth Plan in under formulation. Schemes to be taken up and their allocations are yet to be determined.

(b) Does not arise.

News Item "Sozzled MP carried Hotel"

‡ 2702-E. SHRI VIREN J. SHAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the press report published in the Hindustan Times dated the 4th December, 1980 under the heading 'Sozzled MP carried to Hotel'; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) The said news item published in 'The Hindustan Times' dated 4th December, 1980 refers to a news in a journal "News India" published from New York. Government have no knowledge of the news published in "News India". However a news in this regard which appeared on 26th September, 1980 in 'India Abroad' published from New York has come to the notice of the Government. The office of the Consulate General of India in New York have contradicted the said news. The newspaper "India Abroad" not only published the contradiction in its issue dated 3rd October, 1980 but have also regretted the mistake.

‡ Previously unstarred question No. 2704, transferred from the 19th December, 1980.